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ITEM NO.110

COURT NO.9

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1288 OF 2008

HIRAMAN Appellant (s)

VERSUS

STATE OF MAHARASHTRA Respondent(s)

(With application for bail and office report)

Date: 03/10/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK  
HON'BLE MR. JUSTICE H.L. GOKHALE

For Appellant(s) Mr. Javed Mahmud Rao, Adv.

For Respondent(s) Mr. Sanjay V. Kharde, Adv.  
Ms. Asha Gopalan Nair, Adv.

UPON hearing counsel the Court made the following  
O R D E R

| Heard the counsel for the parties at length.  
| Hearing concluded.  
| Judgment reserved.

| [KALYANI GUPTA]  
| COURT MASTER

| | [SHARDA KAPOOR]  
| | COURT MASTER